



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/6434/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Member, MACT,
Barpeta.

Dated Guwahati, the 1 Nov. , 2019.

Sub:- **Casual leave .**
Ref:- Your Email dated 30th October, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 30.10.2019 along with station leave permission till the morning of 31.10.2019, has been granted/rejected.

The District and Sessions Judge, Barpeta will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

6436
Memo NO.HC.VII-48/2017/64357A, dated 1.11.19

Copy to:

1. The District and Sessions Judge, Barpeta, for information and necessary action.

2. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)